

(d) whether Government have formed new standards to determine Railway Police Force; and

(e) if so, the details thereof and the decision taken to finance the same.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. The strength of Government Railway Police is determined on an agreed basis between the State Governments and the Railways strictly depending upon the workload.

(b) Yes.

(c) Certain States have not agreed to sharing the cost at 50:50 basis. No State have refused expansion but proposal of augmentation of strength from some of the States have not yet been received.

(d) As at (a).

(e) As regards sharing the cost, consequent upon the recommendations made by the various Committees for adequate policing on the Railways, this Ministry have agreed to bear the half of the expenditure on Government Railway Police.

Bogus ticket sale in Patna Railway Station

3250. SHRI H.N. NANJE
GOWDA :

SHRI K. LAKAPPA :

SHRI D.M. PUTTE
GOWDA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is in the knowledge of Government that some booking clerks of Patna Railway Station had been indulging in bogus ticket sale accounts ;

(b) if so, full details thereof and the estimated amount of revenue lost by Railway due to this ;

(c) what is the present position; and

(d) action contemplated to avoid recurrence of such cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) . During preventive checks conducted in November-December, 1979 at Patna Junction, some used/forget railway tickets were recovered from the booking counter. Subsequently during house searches of the suspected staff, certain incriminating documents, including blank railway warrants of Bihar Police, were recovered. Revenue lost by the Railways cannot be estimated. The cases are now *subjudice*. Further preventive checks conducted at Patna have shown no irregularity.

10 Point Charter of Demands

3251. SHRI CHITTA BASU : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 423 on the 20th November, 1980 regarding charter of demands of A-I Railwaymen's Federation and state ;

(a) what is Government's position in regard to various items of the 10-point charter of demands ; and

(b) what further steps Government propose to take to bring about an amicable settlement of the dispute ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). In the 10-point Charter of Demands of All India Railway-

men's Federation, a number of demands like Parity in wages with employees in public sector undertakings, Revision of D.A. formula, Reclassification of cities for the purpose of HRA & CCA etc. etc. are such which are required to be examined keeping in view the totality of Central Government employees and no unilateral decision can be taken in respect of railway employees alone. The Government have already discussed the 10-point Charter of Demands with the All India Railwaymen's Federation both informally and in the regular forums established for the purpose. With a view to achieve an amicable settlement of the demands, further meetings with the All India Railwaymen's Federation would continue to be held as and when considered necessary.

Dental Wing of Maulana Azad Medical College, Delhi

3252. SHRI ATAL BEHARI VAJPAYEE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Delhi Administration had initiated establishment of a Dental Wing in the Maulana azad Medical College, Delhi in 1977 ; and

(b) if so, the details of the proposal and progress made in this regard so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):

(a) Yes.

(b) The proposal envisaged the establishment of a B.D.S. Course with an admission capacity of 20 which would be increased to 40, in a phased manner. It was also envisaged to establish M.D. S. Courses in various disciplines, later. The Government of India's approval, in principle, to the aforesaid proposal

was duly accorded. The Delhi Administration forwarded proposals regarding the creation of posts required in connection with the aforesaid scheme. Further details have been called for from the Delhi Administration for processing the proposal.

नागदा-उज्जैन लाइन को दोहरी किया जाना

3253. श्री सत्यनारायण जटिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दक्षिण रेलवे के नागदा-उज्जैन रेल लाइन को दोहरी लाइन में बनाने का कार्य 2 मार्च, 1980 तक पूरा किया गया था; और

(ख) यदि हां, तो उक्त कार्य में विलम्ब के क्या कारण हैं और यह कार्य कब तक पूरा कर लिया जाएगा ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) और (ख). उज्जैन-नेखेड़ी लाइन पहले से ही दुहरी लाइन खंड है। नागदा और पिपलीदा बागला के बीच दोहरी लाइन बिछाना एक अनुमोदित कार्य है और कार्य प्रगति पर है। पिपलीदा बागला-नेखेड़ी मध्यवर्ती खंड में 1981-82 के बजट के दौरान दोहरी लाइन बिछाने का प्रस्ताव है। रेल पथ की सामग्री और गडरों की अनुपलब्धता के कारण इसमें देरी हुई है और नागदा से पिपलीदा बागला तक दोहरी लाइन बिछाने का कार्य 31-12-81 तक पूरा हो जाने की सम्भावना है।